

[*Translation*]

SHRI MOHD. MAHFOOZ ALI KHAN (Etah) : Mr. Deputy Speaker, Sir, when Sir, when Shri Arjun Singh was the Chief Minister of Madhya Pradesh Act.

(*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER : I cannot allow it. This is a State subject. Not allowed.

SHRI MOHD. MAHFOOZ ALI KHAN : Why not ?

MR. DEPUTY SPEAKER : This is a State subject. I will not allow it.

(*Interruptions*)\*

MR. DEPUTY SPEAKER : Nothing will go on record. I cannot allow it.

(*Interruptions*)\*

MR DEPUTY SPEAKER : Nothing will go on record. This is a state subject Nothing will be allowed.

(*Interruptions*).

SHRI SUNIL DUTT (Bombay North West) : Sir, the poor people living in the slums of the urban areas have to face the demolition problem. They should be rehabilitated before demolition is done.

(*Interruptions*)

People belonging to different religions and different provinces of India live on the foot-paths of the big cities. The slums are demolished and there was also firing in Bhindi Bazar area, Bombay. It can arouse the sentiments of the different sections of the people...

(*Interruptions*)

AN HON. MEMBER : This is a State issue.

SHRI SUNIL DUTT : No, no. This is not a State subject.

Poor people living in cities is a national problem.

(*Interruptions*)

MR. DEPUTY SPEAKER : I will look into it. Now, papers to be laid on the Table of the House. Shri Shiv Shanker.

(*Interruptions*)

SHRI SHANTARAM NAIK (Panaji) : Sir, this morning, there was an attack on Congress (I) M.P. in Pondicherry. The Home Minister should make a statement...

(*Interruptions*)

#### PAPERS LAID ON THE TABLE

12.07 hrs.

[*English*]

Annual administrative report and review on the working of Tobacco Board Guntur for 1984-85 and statement for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : On behalf of Shri P. Shiv Shanker, I beg to lay on the Table—

- (1) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT 2373/86]

MR. DEPUTY SPEAKER : Shri Khurshid Alam Khan.

(*Interruptions*)

SHRI BASUDEB ACHARIA (Bankura) : Sir, I am on a point of order.

**MR. DEPUTY SPEAKER :** What is your point of order ?

**SHRI BASUDEB ACHARIA :** Yesterday, you allowed a member to read out a statement. Today you are not allowing ...*(Interruptions)*

**Statement for delay in laying the Annual Report and Audited Accounts of Jute Manufacturers Development Council for 1984-85.**

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHRUSHID ALAM KHAN) :** I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Jute Manufacturers Development Council for the year 1984-85 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT-2374/86].

**Notifications under Delhi Sales Tax Act, 1975, Customs Act, 1962 and Central Excise Rules, 1944 and Annual Report and Review on the working of Industrial Finance Corporation of India for the year ended 30.6.1985 Reports of Patliputra Gramin Bank, Sri Venkateswara Gramin Bank for the year ended 30.12.1985 etc. etc.**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** I beg to lay on the Table—

(1) A copy of the Delhi Sales Tax (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. F. 4(17)/82-Fin. (G) in Delhi Gazette dated the 18th March, 1986 under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-2375/86].

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962) :—

(i) G.S.R. 511 (E) published in Gazette of India dated the 20th March, 1986 together

with an explanatory memorandum making certain amendment to Notification No. 61/86-Customs dated the 17th February, 1986.

(ii) G.S.R. 512(E) published in Gazette of India dated the 20th March, 1986 together with an explanatory memorandum making certain amendment to Notification No. 134-Customs dated the 17th February, 1985.

(iii) G.S.R. 514(E) published in Gazette of India dated the 21st March, 1986 together with an explanatory memorandum extending the validity of Notification No. 129-Customs dated the 16th April, 1985 upto 31st March, 1987.

(iv) G.S.R. 515(E) published in Gazette of India dated the 21st March, 1986 together with an explanatory memorandum extending the validity of Notification No. 319-Customs dated the 16th October, 1985 upto 31st March, 1987.

(v) G.S.R. 516(E) published in Gazette of India dated the 21st March, 1986 together with an explanatory memorandum extending the validity of Notification No. 230/82-Customs dated the 19th October, 1982 upto 31st March, 1987.

(vi) G.S.R. 522(E) published in Gazette of India dated the 24th March, 1986 together with an explanatory memorandum extending the validity of Notification No. 111/84-Customs dated the 21st April, 1984 upto the 30th September, 1986.

(vii) G.S.R. 523(E) published in Gazette of India dated the

- 24th March, 1986 together with an explanatory memorandum extending the validity of Notification No. 306/85-Customs dated the 1st October, 1985 upto the 31st March, 1987.
- (viii) G.S.R. 524 (E) published in Gazette of India dated the 24th March, 1986 together with an explanatory memorandum extending the validity of Notification No. 117/85-Customs dated the 1st April, 1985 upto the 30th September, 1986. [Placed in Library. See No. LT-2376/86].
- (3) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—
- (i) G.S.R. 517 (E) published in Gazette of India, dated the 21st March, 1986 together with an explanatory memorandum seeking to supersede Notification No. 185-86-CE dated the 1st March, 1986 relating to goods of the Khadi and Village Industries & goods produced in Government factories/prisons.
- (ii) G.S.R. 513 (E) published in Gazette of India dated the 21st March, 1986 together with an explanatory memorandum rescinding Notification Nos. 56/75-CE and 57/75-CE dated the 1st March, 1975 and 116/75-CE dated the 30th April, 1975 and 12/79-CE dated the 6th January, 1979. [Placed in Library. See No. LT-2377/86].
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Finance Corporation of India for the year ended the 30th June, 1985 along with the statement showing the Assets and Liabilities and Profit and Loss Account of the Corporation, under subsection (3) of section 35 of the Industrial Finance Corporation Act, 1948.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Finance Corporation of India for the year ended the 30th June, 1985. [Placed in Library. See No. LT 2378/86].
- (5) A copy each of the following Reports (Hindi and English versions) :
- (i) Report of the Patilputra Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. 2379/86].
- (ii) Report of the Venkateshwara Grameena Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2380/86].
- (iii) Report of the Solapur Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2381/86].
- (iv) Report of the Vidur Gramin Bank, Bijnor for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2382/86].
- (v) Report of the Bolangir Anchalik Gramya Bank for the year ended the 31st

- December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2383/86].
- (vi) Report of the Chandrapur Gadchirole Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2384/86].
- (vii) Report of the Baitarni Gramya Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2385/86].
- (viii) Report of the Fatchpur Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2386/86].
- (ix) Report of the Netravati Grammeena Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2387/86].
- (x) Report of the Mahakaushal Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2388/86].
- (xi) Report of the Hardoi-Unnao Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. (Placed in Library. See No. LT 2389/86).
- (xii) Report of the Aligarh Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2390/86].
- (xiii) Report of the Akola Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2391/86].
- (xiv) Report of the Mallabhum Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2392/86].
- (xv) Report of the Jhabua Dhar Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2393/86].
- (xvi) Report of the Chinndwara Seoni Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2394/86].
- (xvii) Report of the Gomati Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2395/86].
- (xviii) Report of the Arawali Kshetria Gramin Bank for

- the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2396/86].
- (xix) Report of the Shivalik Kshetriya Gramin Bank, for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2397/86].
- (xx) Report of the Kshetriya Kisan Gramin Bank, Mainpuri for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2398/86].
- (xxi) Report of the Tripura Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2399/86].
- (xxii) Report of the Singhbhum Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2400/86].
- (xxiii) Report of the Balia Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2401/86].
- (xxiv) Report of the Subansiri Gaonlia Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2402/86].
- (xxv) Report of the Ratlam Mand-saur Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2403/86].
- (xxvi) Report of the Marthwada Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2404/86].
- (xxvii) Report of the Srivishakha Gramina Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2405/86].
- (xxviii) Report of the Cuttack Gramya Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2406/86].
- (xxix) Report of the Vaishali Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2407/86].
- (xxx) Report of the Siwan Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2408/86].



- (xliiv) Report of the Rewa-Sindhi Gramin Bank for the year ended the 31st Dec., 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2422/86].
- (xlv) Report of the Bilaspur Raipur Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2423/86].
- (xlvi) Report of the Bhilwara-Ajmer Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2424/86].
- (xlvii) Report of the Ranchi Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2425/88].
- (xlviii) Report of the Mithila Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon, [Placed in Library. See No. LT 2426/86].
- (xlix) Report of the Mizoram Rural Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2427/86].
- (l) Report of the Nagaland Rural Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2428/86].
- (li) Report of the Bhandhara Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2429/86].
- (lii) Report of the Chickmagalur Kodagu Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2430/86].
- (liii) Report of the Koraput Panchwati Grammya Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2431/86].
- (liv) Report of the Kalahandi Anchalik Gramya Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT.2432/86].
- (lv) Report of the Etawa Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2433/86].
- (lvi) Report of the Samastipur Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

- [Placed in Library. See No. LT-2434/86].
- (lvii) Report of the Gridish Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2441/86].
- (lviii) Report of the Arunachal Pradesh Rural Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2436/86].
- (lix) Report of the Jaipur Nagaur Achalik Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed of the Library. See No. LT-2437/86].
- (lx) Report of the Aurangabad Jalna Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2438/86].
- (lxi) Report of the Rai-Barielly Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2439/86].
- (lxii) Report of the Balasore Gramya Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2440/86].
- (lxiii) Report of the Vardaa Grameena Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2441/86].
- (lxiv) Report of the Mayurakshi Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2442/86].
- (lxv) Report of the Faizabad Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2443/86].
- (lxvi) Report of the Kisan Gramin Bank, Badaun for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2444/86].
- (lxvii) Report of the Kashi Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2445/86].
- (lxviii) Report of the Kalapatharu Grameena Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2446/86].
- (lxix) Report of the Nadia Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2447/86].

- (lxx) Report of the Howrah Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2448/86].
- (lxxi) Report of the Santhal Parganas Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2449/86].
- (lxxii) Report of the Manjira Gramena Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2450/86].
- (lxxiii) Report of the Kolar Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2451/86].
- (lxxiv) Report of the Sri Sarawasthi Gramena Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2452/86].
- (lxxv) Report of the Allahabad Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2453/86].
- (lxxvi) Report of the Sarvasthi Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2454/86].
- (lxxvii) Report of the Surat Baruch Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2455/86].
- (lxxviii) Report of the Lakhimi Gaonlia Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2456/86].
- (lxxix) Report of the Saran Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2457/86].
- (lxxx) Report of the Puri Gramya Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2458/86].
- (lxxxii) Report of the Cachar Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2459/86].
- (lxxxiii) Report of the North Malabar Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 2460/86].

- (lxxxiii) Report of the Indore Ujjain Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2461/86].
- (lxxxiv) Report of the Rushikulya Gramya Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2462/86].
- (lxxxv) Report of the Bhagirath Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2463/86].
- (lxxxvi) Report of the Sarayu Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2464/86].
- (lxxxvii) Report of the Thar Aanchalic Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2465/86].
- (lxxxviii) Report of the Ellaquai Dehati Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2466/86].
- (lxxxix) Report of the Ka Bank Nangkyndong Rikhasi Jaintia for the year ended the 31st December, 1984 together

with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2467/86].

- (xc) Report of the Kanpur Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2467].

- (xci) Report of Chambal Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2469/86].

12.09 hrs.

#### ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following ten Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 21st March, 1986 :

- (1) The Spices Cess Bill, 1986
- (2) The Appropriation (Vote on Account) Bill, 1986
- (3) The Appropriation Bill, 1986
- (4) The Contract Labour (Regulation and Abolition) Amendment Bill, 1986.
- (5) The Appropriation (Railways) Bill, 1986
- (6) The Appropriation (Railways) No. 2 Bill, 1986
- (7) The Appropriation (Railways) No. 3 Bill, 1986